Secunderabad Jn., Tatanagar, Thane, Thrisur, Tirupati, Tiruvananthapuram Central, Vadodara, Varanasi and Vijayawada.

Workers not getting minimum wages in textile mills

3060. SHRI DILIP KUMAR TIRKEY: Will the Minister of TEXTILES be pleased to state:

- (a) whether it is a fact that in various private sector textile mills, the workers are not being paid minimum wages;
- (b) whether it is also a fact that in various such mills there is widespread agitation among workers on this issue; and
- (c) if so, the steps being taken by Government to ensure that workers in textile mills are paid minimum wages?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI AJAY TAMTA): (a) to (c) The nodal Ministry for implementation of the Minimum Wages Act is Ministry of Labour and Employment. As per the provisions of the Minimum Wages Act, 1948, both the State and Central Government are the appropriate governments to fix, review and revise the minimum wages under their jurisdiction.

The enforcement of the provisions of the Minimum wages Act is secured by the Central Industrial Relations Machinery (CIRM) at the Central level and the State enforcement machinery at the State level.

In case of nonpayment or less payment than the due Wages, prosecution cases are launched against the erring employer for violation of the provision of the Act.

Completion of Ranchi to Tori rail route

3061. SHRI RANVIJAY SINGH JUDEV: Will the Minister of RAILWAYS be pleased to state:

- (a) by when Ranchi-Lohardaga-Tori route will be completed as it is under construction for a long time and trains starting from Ranchi reach Tori after four hours or more and if this route is ready, time to reach Tori from Ranchi will be less than two hours for Delhi-bound trains; and
- (b) by when the work of overbridge at Nagri near Ranchi in Jharkhand will be completed as the work has been stopped for a long time and traffic is facing a major problem?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) Ranchi-Lohardaga (67 Km) Gauge Conversion has been completed and commissioned. Lohardaga-Barkichampi section (14.5 Km) of Lohardaga-Tori (44 Km) new line has also been completed and commissioned. Track-linking of remaining section of Barkichampi-Tori (29.5 Km) has been completed and is targeted for commissioning in 2016-17.

Sub-structure of railway portion of ROB at Nagri near Ranchi has been completed. Work has been stopped due to non-finalisation of plan of approaches by the NH Wing of State Government of Jharkhand.

Upgrading the speed of Delhi-Ranchi and Delhi-Raipur Rajdhani trains

3062. SHRI RANVIJAY SINGH JUDEV: Will the Minister of RAILWAYS be pleased to state by when the speed of Rajdhani trains, especially Delhi-Ranchi Rajdhani and Delhi-Raipur Rajdhani will be upgraded as it will save a lot of time?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): At present, there is no proposal of upgrading the speed of Rajdhani Express trains running over Indian Railways including Ranchi and Raipur bound Rajdhani Express trains. However, speeding up of trains including Rajdhani Express is a constant endeavour and continuous process on Indian Railways and is dependent on constant optimization of the investments made by Railways in modernization of technology, high powered locos, modern coaches and better tracks.

Installing CCTV cameras at railway stations

3063. SHRI HUSAIN DALWAI: Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Ministry proposes to install CCTV cameras at railway stations to ensure safety of women passengers;
 - (b) if so, the details of stations where such cameras are proposed to be installed;
- (c) whether the CCTVs installed will also be used for monitoring station's cleanliness, if so, the details thereof;
- (d) whether all stations, right down to category 'C' stations, have been included in this project;
- (e) if so, the details of small stations and category 'C' stations identified for this purpose, State-wise; and
 - (f) by when this exercise will be completed?